

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 09.11.2020.
C.R. NO.06**

| Sr. No. | Suit no. | Name of parties | Stage | Name of Advocate | Next date |
|----------------|-----------------|---|--------------|-------------------------|------------------|
| 1 | SU 2451/19 | Karuppayya Mani Rammayya Vs MCGM | R/E | | |
| 2. | St. 4651/20 | Indus Towers Ltd. Vs MCGM | N/M Hearing | | |
| 3. | St. 4592/20 | Shree Bhawani Construction Vs MCGM | N/M Hearing | | |

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| 1. | SU 2106/12 | SMT. KANKUBAI K. SOLANKI Vs MCGB AND ANR. | Reply | | |
| 2. | SU 3255/18 | Aarzo Jahangir Shaikh Vs MCGM | Ch/s Reply | | |
| 3. | SU 544/14 | SHAIKH MOHAMMED SHABBIR Vs MCGM | N/M Hearing | | |

**CITY CIVIL AND SESSIONS COURT, MUMBAI
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DAILY BOARD CIVIL CAUSE LIST OF DATE 11.11.2020.
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| 1. | SU 1330/15 | Shyam Rajkishore Singh Vs M.C.G.M. | HCTB | | |
| 2. | SU 1479/11 | MRS. FLROZE BANU MUNSHI VARSI Vs MCGM | Argument | | |

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 12.11.2020.
C.R. NO.06**

| Sr. No. | Suit no. | Name of parties | Stage | Name of Advocate | Next date |
|----------------|-------------------|--|--------------|-------------------------|------------------|
| 1. | SU 1252/06 | MRS.KIRAN UTPAL SHAH ANR. Vs B.M.C. | Argument | | |
| 2. | SU 1162/20 | Mr. Haji Mohammad Yusuf Nagori S/o. Mohammed Lukman Nagori Vs MCGM | N/M Hearing | | |